

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ). No. 175 of 2014

Rajendra Prasad ... Appellant
Versus
The Central Bureau of Investigation ... Respondent
With

Cr. Appeal (SJ). No. 207 of 2014

Sharda Ram ... Appellant
Versus
The Union of India through C.B.I. ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellants : Mr. S.P. Jha, Advocate
: Mr. Arpan Mishra, Advocate
For the C.B.I. : Mr. Rohit Sinha, Spl. P.P.
: Mrs. Nitu Sinha, Spl. P.P.

Order No.03 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellants prays for time.

Prayer for time is allowed as the last chance.

List these appeals, twelve weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)